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C.A.No. 5876 OF 1999

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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Item No.101

Court No.6

Section IV

Part-heard

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 5876 OF 1999.@@
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Vishwa Nath

...Appellant(s)

Vs.

Gurdial Singh Jaswal & Ors.

...Respondent(s)

[With office report]

Date:28/02/2002 This matter(s) was called on for hearing today.

CORAM:

HON'BLE MR.JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR.JUSTICE DORAISWAMY RAJU

For the appellant(s) : Mr.Prem Malhotra,Adv.
(Not present)

For the respondent(s) : M/s BR Kapur,Sumit K.Khatri,Advs.
Mr.Anis Ahmad Khan,Adv.

UPON hearing counsel the Court made the following
O R D E R

.SP2

.....L.....I....T.....T.....T.....T.....T.....T.....T.....T.....J.R

It is represented that the learned counsel for the
appellant has suddenly taken ill. List on Tuesday (5.3.2002).

.SP1

[Naresh Kumar]
Court Master

[Kanwal Singh]
Court Master